Name of the corporate debtor: Galore Developers Private Limited

## Date of commencement of CIRP: 09/02/2024 List of creditors as: 10/03/2025

List of Unsecured financial creditors (financial creditors belonging to any class of creditors)

SI	Sl. Name of creditor Details of claim received Details of claim admitted										Amount		Amount of	Remarks, if any
No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount covered by guarant	Whether	share in	of continge nt claim	of any mutual	Amount of claim not admitted	Amount of claim under verification	Kemarks, II any
1	Class of Creditors – Homebuyers (AR Mr. Rajesh Shah	Claims received upto 25.02.20 25				NA	NA NA	No		-	-	8,900,436	31,542,294	Kindly refer the below notes

## Note:

- 1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respectitive units (having total admitted claim of Rs. 491,488,306/-)and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD, but the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 113,453,184/-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)
- 2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers with voting rights and Unsecured FC belonging to any class of creditor which consist of Homebuyers without voting rights.
- 3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment has not been executed, their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.
- 4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.
- 5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.
- 6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

S.No. Name of Homebuy		Flat No.	Building No.	Date of Agreement	Document No.	Consideration Amount as per Agreement	Date of Possession as per Agreement	Date of Filing of Claim	Total Principal Claimed including Stamp Duty	Total Interest Amount included in claim	Total Claimed Amount (Including Interest)	Principal Amount	Interest @8% from the date of expected possession till CIRP date	Days for interest calculation (No. of days)	Total Claim Admitted	Amount under Verification	Amount rejected	Remark
1 Rekha Anil F	lotkar	103	Al	23/03/2021	1580/2021	3,500,000	15-May-21	26/02/2024	3,670,000	1,816,650	5,486,650	3,500,000	767,123	1,000	4,267,123	170,000	1,049,527	Subsquent Buyer thus classified as Homebuyer without voting right
1)Prakas Ambarushi S 2)Shipra Pra 2 Shinde 1)Prakas	sh Shinde akash	103	Al	2/12/2022	5980/2022	9,600,000	31-Mar-23	10/12/2024	4,750,000	335,667	5,085,667	4,750,000	327,945	315	5,077,945	-	7,722	Subsquent Buyer thus classified as Homebuyer without voting right
Ambarushi S 2)Shipra Pra 3 Shinde Sonali Gir	Shinde akash	104	Al	2/12/2022	5981/2022		31-Mar-23											
4 Salunkh		105	Al	17/11/2022	5683/2022	4,500,000	30-Jun-23	25/02/2024	4,500,000	562,500	5,062,500	1,200,000	58,915	224	1,258,915	3,300,000	503,585	Subsquent Buyer thus classified as Homebuyer without voting right
Mahananda l Rudrama 5	th	105	Al	18/2/2022	-	3,538,000	-	4/12/2024	2,450,000	-	2,450,000	1,000,000	-	-	1,000,000	1,450,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Ajitkum 6 Poapatlal S		202	Al	22/02/2022	1036/2022	3,200,000	31-Dec-22	23/03/2024	3,200,000	384,000	3,584,000	3,200,000	284,055	405	3,484,055	-	99,945	Subsquent Buyer thus classified as Homebuyer without voting right
Amita Pras 7 Bhosale	hant	205	Al	5/7/2021	2616/2021	4,200,000	15-Dec-22	26/02/2024	4,200,000	149,701	4,349,701	3,710,727	342,404	421	4,053,131	489,273	-	Subsquent Buyer thus classified as Homebuyer without voting right
Rushabi Mahante Bhanamag Aarti Mahar 8 Bhanama	h sh ti & ntesh	801	Al	31/03/2021	1840/2021	3,500,000	12-Dec-22	26/02/2024	3,500,000	1,402,800	4,902,800	3,021,000	280,746	424	3,301,746	479,000	1,122,054	Subsquent Buyer thus classified as Homebuyer without voting right
Raghavendr 9 Abaji Kshir		806	Al		-	-	-	26/02/2024	4,000,000	-	4,000,000	1,700,000	-	-	1,700,000	2,300,000	-	1st Buyer as per agreement to sale however possession is with subsequent buyer, thus classified as Homebuyer without voting right
Mr. Mahe 10 Panchapa K	esh	1201	Al	23/01/2023	513/2023	3,500,000		26/02/2024	3,500,000	-	3,500,000	3,250,000	-	-	3,250,000	250,000		Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Ramesh l	D1	1202	Al	30/12/2022	6529/2022	3,700,000	30-Jun-23	26/02/2024	3,700,000	-	3,700,000	2,470,000	121,267	224	2,591,267	1,230,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. UDA SHANKA 12 RUPANA	AR	1303	Al	30/06/2023	3679/2023	5,400,000	30-Mar-24	24/02/2024	5,145,000	352,432	5,497,432	4,845,000	-	-	4,845,000	300,000	352,432	Subsquent Buyer thus classified as Homebuyer without voting right
Sachin Suryawansi Sudarsha Sachin 13 Suryawan	hi & na	1402	Al	2/9/2022	4427/2022	3,900,000	-	26/02/2024	4,134,000	654,894	4,788,894	-	-	-	-	4,134,000	654,894	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Aaka 14 Basappa Jan		1403	Al	7/6/2023	3184/2023	4,800,000	30-Mar-24	26/02/2024	4,560,000	338,580	4,898,580	4,300,000	-	-	4,300,000	260,000	338,580	Subsquent Buyer thus classified as Homebuyer without voting right
Mrs. Smi Gaikwad & Sushil 15 Gaikwa	ita : Mr. d	1702	A1	2/8/2023	4374/2023	5,500,000	30-Jun-24	24/02/2024	5,374,000	447,385	5,821,385	5,324,000	-	-	5,324,000	50,000	447,385	Subsquent Buyer thus classified as Homebuyer without voting right
Swati / Dati 16 Motilal Am		201	A2	7/2/2020	641/2020	3,500,000	-	-	-	-	-	-	-	-	-	-	-	Subsquent Buyer thus classified as Homebuyer without voting right further provided the documents but didn't submit the claim form
Mr. Laxm 17 Sadashiv M		603	A2	9/6/2023	3242/2023	5,000,000	30-Mar-24	24/2/2024	5,000,000	368,750	5,368,750	5,000,000	-	-	5,000,000	-	368,750	Subsquent Buyer thus classified as Homebuyer without voting right
Kalshetti Su 18 Mallinat	rekha	806	A2		-	-	-	26/02/2024	7,078,781	-	7,078,781		-	-		7,078,781	-	Homebuyer, however possession is with someone else
Sanghmi Nagnatl 19 Waghma	h ire	1003	A2	2/1/2023	39/2023	3,500,000	-	25/02/2024	3,741,020	448,922	4,189,942	2,860,000	-	-	2,860,000	881,020	448,922	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Mohan Hanif A Ja 20 Muchal	bbar e	1004	A2	6/2/2023	666/2023	4,300,000	30-Jun-23	24/02/2024	4,129,200	148,651	4,277,851	3,268,000	160,445	224	3,428,445	861,200	-	Subsquent Buyer thus classified as Homebuyer without voting right
Mrs. Ashv 21 Ranjit Narkh		1006	A2	7/10/2023	4058/2023	5,500,000	30-Jun-24	26/02/2024	5,280,000	458,040	5,738,040	5,280,000	-	-	5,280,000	-	458,040	Subsquent Buyer thus classified as Homebuyer without voting right
Gibran Iq Shileda	r	1103	A2	-	-	-	-	8/12/2024	1,260,000	-	1,260,000	800,000	-	-	800,000	460,000	-	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right, till the party submit any proof for the rights over subjective flat
Sachin Sur 23 Manne		1301	A2	7/8/2023	4456/2023	4,990,000	30-Jun-24	25/02/2024	4,620,000	214,300	4,834,300	4,620,000	-	-	4,620,000	-	214,300	Subsquent Buyer thus classified as Homebuyer without voting right
Mr. Amr 24 Sidhappa Ha		1302	A2	4/6/2023	3177/2023	4,800,000	30-Mar-24	24/02/2024	4,500,000	337,500	4,837,500	4,500,000	-	-	4,500,000	-	337,500	Subsquent Buyer thus classified as Homebuyer without voting right
Punam Rajk Tarte & Rajk 25 Dattayray T	cumar kumar Farte	1303	A2	2/1/2023	40/2023	3,500,000	30-Jun-23	26/02/2024	3,741,020	448,922	4,189,942	3,360,000	164,962	224	3,524,962	381,020	283,960	Subsquent Buyer thus classified as Homebuyer without voting right
Mrs. Kaush Kashinat 26 Chincholil	th kar,	1405	A2	21/06/2023	3502/2023	5,500,000	30-Mar-24	24/02/2024	5,172,000	365,919	5,537,919	4,972,000	-	-	4,972,000	200,000	365,919	Subsquent Buyer thus classified as Homebuyer without voting right
Madhu Sar 27 Deshmul		104	В	7/9/2023	5270/2023	6,600,000	-	10/12/2024	6,600,000	-	6,600,000	6,000,000	-	-	6,000,000	600,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
Vijaylaxı Omkaran Un Shrinath Om Umbarje e Omkara Siddalinga Umbarj	nbarje, akaran and n appa	104	В	-	-	-	-	-	-	-		-	-	-	-	-		No Agreement to sale / index II found, further not found any details in legal title search repot, further Document submitted, however claim form not submitted till date, thus kept under hoembuyers list without voting rights

KASHINATH SANGAPPA 29 UMBARJE	1004	В	-	-	-	-	1/3/2024	3,000,000	631,800	3,631,800	2,970,000	-	-	2,970,000	30,000	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right, till the party submit any proof for the rights over subjective flat
Mahesh Popat 30 Hanpude	1202	В	24/05/2023	2921/2023	4,850,000	30-Mar-24	6/4/2024	2,600,000	-	2,600,000	-	-	-	-	2,600,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Kavita Vishal 31 Rathod	1301	В	25/02/2022	1086/2022	5,000,000	15-Dec-22	26/02/2024	5,000,000		5,000,000	3,150,000	290,663	421	3,440,663	1,850,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Balasaheb S 32 Jodbhavi	1303	В	8/4/2022	1970/2022	3,750,000	31-Mar-23	26/02/2024	4,468,000	861,480	5,329,480	3,200,000	220,932	315	3,420,932	1,268,000	640,548 Subsquent Buyer thus classified as Homebuyer without voting right
Sachin Dattatray Gore & Poonam 33 Sachin Gore	1402	В	3/8/2023	4357/2023	6,900,000	30-Jun-24	12/3/2024	6,190,000	-	6,190,000	6,190,000	-	-	6,190,000		- Subsquent Buyer thus classified as Homebuyer without voting right
34 ANS Infra Projects	1602	В	14/07/2023	3968/2023	6,500,000	30-Mar-24	20/11/2024	6,213,000		6,213,000	5,293,000	-		5,293,000	920,000	- Subsquent Buyer thus classified as Homebuyer without voting right
Dattatraya Anant Kulkarni, Pravin Dattatraya Kulkarni & Pooja Pravin Kulkarni	1701	В	-	-	-	-	8/4/2024	4,700,000	336,000	5,036,000	4,700,000	-	-	4,700,000		No Agreement to sale / index II found, further not found any details in 1336,000 legal title search repot, thus classified as Homebuyer without voting right, till the party submit any proof for the rights over subjective flat
Mahesh Bhimashankar 36 umbarje	Shop	No. 4	-	-			9/11/2024	1,000,000	495,000	1,495,000	1,000,000	-	-	1,000,000		No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right, till the party submit any proof for the rights over subjective flat
Kashinath sangappa Umbarje	Shop	No. 5			-	-	10/2/2022	1,000,000	360,000	1,360,000	1,000,000	-		1,000,000		No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right, till the party submit any proof for the rights over subjective flat